

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP(IB) 773 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2021**

**Name of the Company:** Small Industries Development Bank of India  
V/s  
Ario Infrastructure Pvt Ltd

**Section:** 7 of the Insolvency & Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. V J Dave on behalf of Nipun Singhvi appeared for the Financial Creditor.

Learned Counsel Mr. Shashvata U Shukla appeared for the Corporate Debtor.

Learned Counsel Ms. Shruti Somya appeared. Learned Counsel Mr. Jagdish Dixit appeared.

Pleadings are complete.

At the request of learned counsel for the Corporate Debtor, matter stands adjourned for final hearing on 10.02.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

Dated this the 11th day of January, 2021

(MADAN B GOSAVI)  
MEMBER (JUDICIAL)